

ITEM NO.9

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 989/2019

VEEREY & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang N. Khongwir, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete.

Records not received from concerned Courts.

Issue D.O. letter for remitting records.

List again on 06.05.2022.

SAURABH PARTAP SINGH LALER
Registrar